

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1079
ANSWERED ON - 04/12/2024

COMPLAINTS PENDING WITH NATIONAL COMMISSION FOR SCHEDULED CASTES

1079. SHRI CHANDRAKANT HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it's a fact that over 47,000 complaints are pending with National Commission for Scheduled Castes;
- (b) if so, the reasons for the delay in taking action on complaints; and
- (c) the details of such complaints pending with NCSC, State-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (c) No, these complaints are active cases in which necessary actions, such as issuing notices, sending reminders, filing rejoinders or conducting hearings have already been undertaken. Furthermore, the National Commission for Scheduled Castes (NCSC) has initiated a special drive to expedite the resolution of these cases. As a result of these efforts, more than 18,000 cases have already been successfully disposed/closed by the present Commission.
